

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 240
(IB)-1091(ND)2018
IA/5037/2021, IA/5153/2020, IA/5154/2020

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd. ... Applicant/Petitioner
Versus
M/s. Vivid IT Solutions Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 31.03.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify on 14.04.2021.


(T.S SINGH)
COURT OFFICER